

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.02.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 991 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Walchandnagar Industries Limited Vs. Swaraj India Agro Ltd.	Abha Gokhale
2.	I.A. No. 1022 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pragnesh Mahendrabhai Jagaseth, Liquidator of Arpita Filaments Pvt. Ltd. Vs. Abhishek Goyal & Ors.	Honey Satpal
3.	I.A. No. 1023 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Santosh Sarda Vs. IDBI Trusteeship Services Ltd.	Lakshmi Nair
4.	I.A. No. 1056 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Vaibhav Agnihotri

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**Assistant Registrar**